

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 25

Dated, Guwahati, the 3rd May, 2024

The following Officers and Class-III employees of this Registry are hereby allotted staff quarters in the Private Secretary and Grade-III Complex at Malibagan, Kharghuli. It is hereby ordered that the allottees will not be entitled to House Rent allowances (As per Govt. Rules) w.e.f. 1st June 2024. The allottees will have to take the possession of their respective Quarters on or before 1st June, 2024, failing which, it will be assumed that they are not interested and the Quarters will pass over to the staff, who are in the queue. The allottees will also be bound to pay the licence fee as mentioned in *Clause - 7* of "***The Allotment of a Flat / Quarter to the Staff of the Gauhati High Court Rules, 2011***" and "***The Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021***" as well as the electricity, water charges etc. as mentioned in *Clause - 16* of the aforesaid Rules.

Further, the allottees would require submitting an undertaking (annexed herewith) at the time of collection of the keys of the Quarters. The quantum of the licence fee will be intimated to the allottees in due course of time. The Accounts Section will take necessary steps in these regard.

Names of the selected allottees against the allotted Flat / Quarter Nos. are shown herein below:-

<u>SL No</u>	<u>Name</u>	<u>Designation</u>	<u>Floor</u>	<u>Flat /Qtr. No.</u>
1.	Sri Munna Kumar	Private Secretary	5 th	502 (Private Secretary Complex)
New Grade-III Quarter Complex				
1.	Sri Anupam Chutia	Private Secretary	1 st	1001

2.	Sri Nabajyoti Haloi	Private Secretary	1 st	1002
3.	Sri Prasanta Kumar Nath	Private Secretary	1 st	1003
4.	Sri Bidyananda Jha	Electrical Assistant	1 st	1004
5.	Sri Monojit Chanda	Sr. Computer Assistant	1 st	1005
6.	Sri Sajahan Uddin Mazumdar	Head Chauffeur	1 st	1006
7.	Md. Mainul Haque	Head Chauffeur	2 nd	2001
8.	Md. Moon Haque	Head Chauffeur	2 nd	2002
9.	Sri Khagen Konwar	Chauffeur	2 nd	2003
10.	Sri Sanjib Borthakur	Head Chauffeur	2 nd	2004
11.	Sri Uzzal Gogoi	Chauffeur	2 nd	2005
12.	Sri Ratul Talukdar	Head Chauffeur	2 nd	2006
13.	Sri Dilip Hafila	Head Chauffeur	3 rd	3001
14.	Gobinda Prasad Sarma	Sr. Personal Assistant	3 rd	3002
15.	Shailendra Singh	Judicial Assistant	3 rd	3003
16.	Dilip Kumar Rai	Judicial Assistant	3 rd	3004
17.	Manoj Kumar Deka	Chauffeur	3 rd	3005
18.	Sri Ramesh Das	Sr. Judicial Assistant	3 rd	3006
19.	Sri Gopesh Das	Sr. Judicial Assistant	4 th	4001
20.	Sri Tapas Gayen	Electrical Assistant	4 th	4002
21.	Md. Sahnur Ali	Chauffeur	4 th	4003

22.	Sri Mrinal Malakar	Sr.Judicial Assistant	4 th	4004
23.	Sri Nayan Jyoti Nath	Sr.Judicial Assistant	4 th	4005
24.	Sri Amit Kumar Das	Sr.Judicial Assistant	4 th	4006
25.	Mrs. Sambita Bhattacharjee	Sr.Judicial Assistant	5 th	5001
26.	Sri Arup Baruah	Sr.Judicial Assistant	5 th	5002
27.	Sri Himanshu Dutta	Sr.Judicial Assistant	5 th	5003
28.	Sri Bijan Hazarika	Sr.Judicial Assistant	5 th	5004
29.	Sri Randhir Kumar	Chauffeur	5 th	5005
30.	Sri Dipu Kalita	Judicial Assistant	5 th	5006
Old Building Quarter Complex				
1.	Sri Khanindra Dev Sarma	Sr.Judicial Assistant	1 st	5
2.	Sri Mahesh Nath	Record Assistant	2 nd	9
3.	Sri Ansaarul Islam	Judicial Assistant	3 rd	13 N.B.: Subject to vacant on 10 th June, 2024

**By Order,
Sd/- S.K Poddar
REGISTRAR GENERAL**

Memo No. HC.III-18/2011/1744 - 1760 /G

Dated Guwahati, the 3rd May, 2024.

Copy to:

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. The Jt. Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
5. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of Gauhati High Court.*
11. The Court Manager, Gauhati High Court, Guwahati.
12. The A.O.(J), _____, Section, Gauhati High Court, Guwahati.
13. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The C.A. to Registrar General, Gauhati High Court, Guwahati.
16. The Person concerned.....
17. The Gauhati High Court Notice Board, Old and New Building.


REGISTRAR GENERAL

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03/05/2024

**UNDERTAKING SUBMITTED BY THE ALLOTTEE OF STAFF
QUARTER OF THE GAUHATI HIGH COURT, GUWAHATI**

I, in the Registry of the Gauhati High Court, Guwahati do hereby declare that

1. I have carefully gone through "***The Allotment of a Flat / Quarter to the Staff of the Gauhati High Court Rules, 2011 and the Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021***" (Notification No. 25 dated 3rd May, 2024) and undertake to abide by the '**Terms and Conditions**' laid in the said Rules and amendments made thereunder from time to time.

2. I will bear the license fee for the Flat/Quarter as applicable as per Government Rules fixed from time to time.

3. I do not have any objection if the monthly house rent allowances (to be fixed as per the Govt. Rules from time to time) is stopped.

4. I will pay the monthly electricity, water bill etc. to be charged against the Flat/ Quarter allotted to me.

Witnesses

Signature

I.

II.